

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 06.01.2021 (WEDNESDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 891 of 2020 & I.A. No. 2605, 2606 & 2547 of 2020	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Piyush Singh	Sonal Alagh Nikhil Jain-R1 Amarpal-IRP Deepak Garg Pranay Chitale-R2

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-sd/-  
Registrar**